

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

IVN.P 19/2024 In C.P. (IB)/1632(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **VISTRA ITCL INDIA LIMITED V/s SATRA**
PROPERTIES INDIA LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IVN.P 19/2024

1. Ms. Gayatri Mohite, Advocate i/b Parinam Law Associates appeared for the Applicant.
2. Adv. Ashwini Chindarkar i/b Adv. Amit Tungare for RP.
3. Learned Counsel for the Applicant has placed on record their written notes of arguments. **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna